

1	2	3	4	5
2.	Chhattisgarh	40,394	21,363	19,031
3.	Jharkhand	2,00,000	1,31,880	68,120
4.	Karnataka	39,738	26,687	13,051
5.	Manipur	1,141	1,980	0
6.	Rajasthan*	2,28,403	2,12,786	0
7.	Uttar Pradesh	12,00,003	6,17,649	5,82,354
TOTAL		19,09,679	11,54,225	7,40,676

* State has informed that cumulative progress of electrification of willing households from 01.04.2019 to 31.12.2019 is 2,12,786 and reported 100% electrification.

Fuel efficiency norms for heavy vehicles

1424. SHRI VAIKO: Will the Minister of POWER be pleased to state:

- (a) whether Government has come out with draft fuel efficiency norms for heavy vehicles in the near future;
- (b) if so, the details thereof;
- (c) how will it be enforced in the design of heavy vehicles; and
- (d) efforts taken by the Ministry to create awareness about energy conservation, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) The Ministry of Power, in consultation with Bureau of Energy Efficiency (BEE) has notified Fuel Efficiency norms for Heavy Duty Vehicles (HDVs) having Gross Vehicle Weight (GVW) of twelve tonnes and above under S.O. No. 2670(E) dated 16th August 2017.

The enforcement of the norms is done by the Ministry of Road Transport and Highways (MoRTH). Every vehicles manufacturer needs to comply with Fuel Consumption value (in Litres/100 Kms.) obtained by the equation corresponding to the Vehicle GVW in the Notification. Depending upon the type of vehicle, each vehicle

manufacturer would undertake suitable design changes in the engine systems, transmission, aerodynamics of the vehicle, tyres etc. as appropriate to meet the fuel efficiency norms. If any model of any manufacturer has Fuel Consumption more than the prescribed value, the manufacturer will not be permitted manufacture/sale/import of that model.

(d) Systematic efforts have been made by the Ministry to create awareness about energy conservation in the country, which are as follows:-

- (i) Ministry of Power organizes National Energy Conservation Awards in order to appreciate and encourage the efforts of industry and other establishments towards promoting energy efficiency. These awards are distributed on National Energy Conservation Day *i.e.* 14th December every year.
- (ii) Awareness/Outreach Programmes on Energy Conservation are carried out through State Designated Agencies (SDAs) which include development and distribution of promotional material like pamphlets, booklets, brochures, posters, appropriate campaigns for promotion of energy conservation and awareness campaigns on energy efficient products and services.
- (iii) Workshops are conducted at regular intervals to create awareness by BEE and disseminate information among various end consumers of energy *viz.* large, medium and small industries, municipalities, commercial and residential buildings, farmers (agriculture sector), electricity distribution companies, and among energy professionals, accredited/certified energy auditors, energy managers, Designated Consumers, building professionals, architects, Financial Institutions and Energy Service Companies.

Stressed thermal power plants

†1425. SHRI P. L. PUNIA: Will the Minister of POWER be pleased to state:

- (a) the number of coal based thermal power plants which have been declared stressed;
- (b) the reasons for declaring above plants as stressed, the details thereof;
- (c) whether it is a fact that major problem of the stressed thermal power plants is not to be paid on time by the DISCOM;

†Original notice of the question was received in Hindi.